

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 93 of 2011 &
I.A. No. 163 of 2011

Dated : 29th July, 2011

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of:

Kanan Devan Hills Plantation Co. Pvt. Ltd.Appellant (s)
Versus

Kerala State Electricity Regulatory Commission & Anr. ... Respondent (s)

Counsel for the Appellant (s) : Mr. Joseph Kodianthara, Sr. Adv.
Mr. M.P. Vinod, Ms. Usha Nandini &
Mr. Biju P. Raman

ORDER

Admit. Issue notice to the Respondents returnable on
05.09.2011. Dasti service is permitted.

Post the matter on **05.09.2011.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/KS